QI5

Dr. Ram Subhag Singh: Are the students admitted into these institutions on the basis of competition or simply as the principals require?

Shri M. V. Krishnappa: A certain amount of minimum qualification will be fixed. It is the State Government's concern.

Dr. Ram Subhag Singh: What will be the qualification?

Mr. Speaker: We will go to the next question.

RAILWAY FARNINGS

*700. Dr. Ram Subhag Singh: Will the Minister of Railways be pleased to state:

- (a) whether it is a fact that there has been a marked fall in the passenger and goods earnings of the Indian Railways this year; and
 - (b) if so, the reasons therefor?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) No.

- (b) Does not arise.
- Dr. Ram Subhag Singh: May I know whether there has been any increase in the receipts from fares and freights this year?

Shri Alagesan: No increase, but a slight fall.

Shri Punnoese: Some time back it was stated on the floor of the House that there was a slight fall. Does it continue, or has the situation improved?

Shri Alagesan: Not only sometime back, but just now I stated that there has been a slight fall.

Shri Damodara Menon: May I know whether the slight fall is due to the present rate of fares?

Shri Alagesan: No. Sir. It cannot be attributed to that.

Shri Kelappan: In reply to (b), the hon, Minister first "Does not arise" and then he says that there was a slight fall.

Shri Alagesan: The question asked was whether there was a "marked fall"!

Mr. Speaker: Let us go to the next question.

OIL-CAKES

- *701. Shri V. P. Nayar: (a) the Minister of Food and Agriculture be pleased to state whether Government had sanctioned in 1949 a scheme for investigation of nutritive value of different oil cakes produced by ghanni and expeller processes?
- (b) Will Government place on the Table of the House a statement showing the extent to which different proposals in the scheme have been implemented so far?
- (c) What is the total cost incurred on this scheme so far?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa): (a) Yes.

- (b) A statement is placed on the Table of the House. FSee Appendix IV. annexure No. 2.1
- (c) Rs. 1.15.810/-/- (actual) till 31st March. 1953.

Shei V. P. Mayar: From the statement, it is seen that the scheme has been extended for a further period extending up to March 1955. May I know whether it is not a fact that the delay in going through with the scheme was due to the appointment of staff, non-availability of funds and the difficulty in procurement of sample cake?

Shri M. V. Krishnappa: Yes, that is one of the reasons, because it is a very complicated matter. It is a question of research. It is very important for us to get the required quantities of various cakes and the operatives we had to recruit had to be wellqualified staff Therefore, it took some time and that was the reason for extending this period.

Shri V. P. Nayar: May I know whether this research is confined only to finding out the nutritive value of oil cakes for cattle or for human beings also?

- Suri M. V. Krishnappa: For the present, it is confined to cattle; after proper investigation is carried out, we may take some steps to extend it to all other spheres.
- Shri V. P. Nayar: Are Government aware that in Travancore-Cochin especially, many people eat out cakes?
- Shri M. V. Krishnappa: In many parts of this country villagers eat oil cake. In my village also, they eat oil cake.

FISH PRODUCTION

- *702. Shri V. P. Nayar: Will the Minister of Food and Agriculture be pleased to state:
- (a) whether the figure of fish production in India has shown a steady decline since 1951 and if so, the reasons:
- (b) whether it is a fact that at the end of the 3rd year of the Five Year Plan, the production of fish has been considerably less than what it was before the Plan started; and
 - (c) if so, the steps taken by Government to step up production to attain the target of the Plan?

The Deputy Minister of Food and Agriculture (Shri M. V. Krishnappa):
(a) No.

- (b) Figures of production for the third year of the Plan, viz. 1953-54, are not yet available.
- (c) In addition to general development work in most of the States, steps are being taken to increase production of fish under the following schemes:—
 - (1) G.M.F. fisheries schemes.
- (2) Expansion of marine fisheries under the T. C. A. Programme.
- (3) Fishing community development project under the Norwegian aid programme.

- (4) Cooperative Fisheries development under Canadian Assistance Programme.
- Shri V. P. Nayar: Could I know from the hon. Minister what has been the specific increase in the catch of fish from marine sources on account of the working of the Five Year Plan so far?
- Shri M. V. Krishnappa: It is on the increase as I have already said. The figures are: In 1951, it was 7,51,000 tons; in 1952, it increased by about 2,000 tons. But in 1952, one factor has to be taken into account. The sardine fish which contributes to the total catch to a very great extent was absent that year; we could not get it, because it is a complicated thing, the difficulty being that only once in two years or so, they come nearer to the shores.
- Shri V. P. Nayar: The hon. Minister said that the deficit was mostly due to sardine fishing. May I know whether he is aware that in the matter of sardines we have suffered a loss of about 10 lakh maunds in one year off the coast of Malabar?
- Shri M. V. Krishnappa: It is more than that. It is 90,000 tons.
- Shri V. P. Nayar: May I know whether Government have enquired into the causes for this?
- Shri M. V. Krisanappa: It is beyond human control. This is a particular type of fish which happens sometimes to come nearer to the shore and sometimes it goes far off from the shore. It is not our fault.
- Shri V. P. Nayar: Are Government aware that sardine fish is a regular source of income for the fishermen who are fishing off the Malabar coast every year?
 - Shri M. V. Krishnappa: It is a fact